

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4085
ANSWERED ON:21.03.2013
AWARD OF CONTRACT BY DVC
Gowda Shri D.B. Chandre

Will the Minister of POWER be pleased to state:

Will the Minister of POWER be pleased to refer to the reply given to Unstarred Question No. 4447 dated December 20, 2012 on contracts awarded by Damodar Valley Corporation (DVC) and to state the progress in the investigations made in the matter so far?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

Award of contract pertaining to overhauling of Turbine Generator Unit No.3 at Bokaro Thermal Power Station `B` (BTPS `B`) and short overhauling of Turbine Generator of Unit No.1 at BTPS `B` awarded to M/s. EM Services (I) Pvt. Ltd., Nagpur – A report has already been forwarded to Central Vigilance Commission on 07.01.2013. The Commission, upon receipt of the report, advised for obtaining the responses of the officials concerned along with specific recommendation of chief Vigilance Officer/Disciplinary Authority. The matter is under process and the responses of the officials are being obtained and a report will be forwarded to the Commission shortly.

Award of various contracts to M/s. NBCC – The report of Chief Vigilance Officer, DVC in the matter is under examination in the Ministry.